

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 219
CP-103/2021
CA-338/2023

IN THE MATTER OF:
Mr. Rajbir Singh Makhni

... **Applicant/Petitioner**

Versus

Diwakar Commercials Pvt. Ltd. & Ors.

... **Respondent**

Under Section: 59 of Companies Act

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. Sanyat Lodha, Adv. Surbhi Arora, Adv.
Shivani Mehta

For the Respondent : Adv. Aditya Madaan, Adv. Aishwarya Adlakha

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.35 pm. No time left, hearing is deferred to 09.08.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)